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The Assam Gazette

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 29th March 1978

No. LGL. 65/78/3.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT I OF 1978

(Received the assent of the Governor on the 29th March, 1978)

THE ASSAM APPROPRIATION (NO.I) ACT, 1978

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1978.

It is hereby enacted in the Twenty Ninth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No. I) Act, 1978.

Withdrawal of Rs. 23,54,66,229 from and out of the Consolidated Fund of the State of Assam for the Financial year 1977-78.

2. From and out of the Consolidated Fund of the State of Assam, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees twenty three crores, fifty-four lakhs, sixty-six thousand, two hundred and twenty-nine towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1978 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1978.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund.	Total
		Rs.	Rs.	Rs.
3	214—Administration of Justice	Revenue	21,02,000	21,02,000
6	229—Land Revenue	Revenue	..	1,31,46,312
	304—Other General Economic Services			
	III—Land Ceiling			

SCHEDULE—(contd.)

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	504—Capital Outlay on other ... Capital General Economic Services				
7	230—Stamps and Registration ... Revenue		4,75,000		4,75,000
10	241—Taxes on Vehicles	}			
	265—Other Administrative Ser- vices-IV-Motor Garages				
	338—Road and Water Transport Services-A-Road Transport.		5,00,000	...	5,00,000
	338—Road and Water Transport Services-B-Water Transport.				
	538—Capital Outlay on Road and . Capital Water Transport Services.		80,00,000		80,00,000
	249—Interest payment ... Revenue			36,16,200	36,16,200
16	254—Treasury and Account Ad- .. Revenue ministration.		3,02,540		3,02,540
17	255—Police Revenue		5,57,74,255	2,326	5,57,76,581
20	258—Stationery and printing ... Revenue		2,00,000		2,00,000
21	259—Public Works ...	}			
	277—Education (III) ...				
	280—Medical (II) ...		47,50,000	325	47,50,325
	282—Public Health, Sanitation and Water Supply-A-Public Health and Sanitation (II)				
	459—Capital Outlay on Public Works.	}			
	477—Capital Outlay on Education, Art and Culture.				
	480—Capital Outlay on Medical				
	481—Capital Outlay on Family Welfare.				
	482—Capital Outlay on Public Health, Sanitation and Water Supply.				
	488—Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programme.		8,66,000	48,209	9,14,209
	495—Capital Outlay on Other Social and Community Services.				
	510—Capital Outlay on Animal Husbandry.				
	544—Capital Outlay on other Transport and Communica- tion Services.				

SCHEDULE—(contd.)

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
22	260—Fire Protection and Control... Revenue	13,55,738		13,55,738
26	265—Other Administrative ... Revenue Services-VI-Guest Houses.	2,69,600		2,69,600
30	267—Aid Materials Revenue	61,38,000		61,38,000
32	277—Education-I Revenue	82,88,145	64,266	83,52,411
	677—Loans for Education, Art and Culture. Capital			
35	280—Medical (I) 281—Family Welfare. 282—Public Health, Sanitation and Water Supply (I)-A-Public Health and Sanitation.			
	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (I) Health Department. Revenue	1,44,01,000	745	1,44,01,745
	277—Education-F-Technical Education (II)			
	682—Loans for Public Health, Sanitation and Water Supply (I) .. Capital			
37	283—Housing (I)-A-General .. Revenue			
	683—Loans for Housing ... Capital	20,00,000		20,00,000
38	283—Housing-C-Government Residential Buildings (III) .. Revenue			
	483—Capital Outlay on Housing -A-Government Residential Buildings(I). Capital	2,50,000		2,50,000
39	283—Housing-C-Government Residential Buildings (IV). .. Revenue			
	483—Capital Outlay on Housing A-Government Residential Buildings (II). Capital	40,69,000		40,69,000

SCHEDULE—(contd.)

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
42	284—Urban Development ... Revenue			
	684—Loans for Urban Development. ... Capital	5,00,000		5,00,000
* 43	285—Information and Publicity .. Revenue	81,000		81,000
44	287—Labour and Employment ... Revenue	10,00,000		10,00,000
46	288—Social Security and Welfare B-Relief and Rehabilitation of Displaced persons (II). ... Revenue	14,24,000	1,133	14,25,133
	488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme. ... Capital		54,903	54,903
	688—Loans for Social Security and Welfare (I).			
48	288—Social Security and Welfare IV-D-Social Welfare (P & D/ TA & WBC). ... Revenue	4,27,371		4,27,371
50	288—Social Security and Welfare E-Other Social Security Programme. .. Revenue	2,05,000		2,05,000
51	289—Relief on Account of Natural Calamities. ... Revenue	20,00,000		20,00,000
	695—Loans for Social and Community Services (I) ... Capital	6,000		6,000
53	296—Secretariat Economic Services (II) .. Revenue	1,48,875		1,48,875
54	298—Co-operation ... Revenue	37,07,720		37,07,720
	498—Capital Outlay on Co-operation. ... Capital			
	698—Loans to Co-operative Societies.			

SCHEDULE—contd.

(1)	(2)	(3)			
Grant No.	Services and purposes (Major Heads)	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
56	304—Other General Economic Services-I-Statistics. ...	Revenue	20,52,700	..	20,52,700
58	304—Other General Economic Services-IV-Other expenditure.	Revenue	75,720	..	75,720
59	305—Agriculture ..	Revenue	25,85,000	225	25,85,225
	308—Area Development (I) }				
	505—Capital Outlay on Agriculture.	Capital
	705—Loans for Agriculture ... }				
60	306—Minor Irrigation ..	Revenue	92,43,250	..	92,43,250
	308—Area Development (II) }				
	333—Irrigation, Navigation, Drainage and Flood Control Projects-B-Irrigation Projects (Non-Commercial) }				
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I) }	Capital	17,00,000	...	17,00,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects B-Irrigation Projects (Non-Commercial). }				
61	307—Soil Conservation ..	Revenue	10,98,000	..	10,98,000
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (II) ..	Capital	55,00,000	..	55,00,000
62	310—Animal Husbandry ..	Revenue	60,36,700	42,332	60,79,032
	710—Loans for Animal Husbandry. ..	Capital
64	312—Fisheries ..	Revenue	20,08,500	..	20,08,500
	512—Capital Outlay on Fisheries }	Capital	1,20,000	..	1,20,000
	712—Loans for Fisheries }				
65	313—Forest ..	Revenue	4,26,000	...	4,26,000

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
67	320—Industries-A-General ..	Revenue	70,59,215	..	70,59,215
	520—Capital Outlay on Industrial Research and Development.	Capital
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.				
	526—Capital Outlay on Consumer Industries.				
	530—Investment in Industrial Financial Corporation.				
	720—Loans for Industrial Research and Development				
	722—Loans for Machinery Engineering Industries.				
	726—Loans for Consumer Industries.				
68	321—Village and Small Industries-(I) Sericulture and Weaving Industries.	Revenue
	521—Capital Outlay on Village and Small Industries (I).	Capital	10,00,000	..	10,00,000
	721—Loans for Village and Small Industries (I).				
69	321—Village and Small Industries (II) Cottage Industries.	Revenue	18,66,200	..	18,66,200
	521—Capital Outlay on Village and Small Industries (II)	Capital
	721—Loans for Village and Small Industries (II).				
70	328—Mines and Minerals-B-Regulation and Development of Mines.	Revenue
	528—Capital Outlay on Mining and Metallurgical Industries.	Capital	2,71,06,500	..	2,71,06,500
	734—Loans for Power Projects				

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
71	333—Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and anti-sea erosion Project.	Revenue 75,76,800	..	75,76,800
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and anti-sea erosion project.	Capital 1,75,70,200	..	1,75,70,200
73	339—Tourism	Revenue 2,86,300	...	2,86,300
74	363—Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue 59,36,924	..	59,36,924
TOTAL EXPENDITURE FROM CONSOLIDATED FUND		23,16,35,565	38,30,664	23,54,66,229

U. TAHBILDAR,
Secy. to the Government of Assam,
Legislative Department.